



By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO. HC.VII-03/2019/ 7189 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Utpal Prasad
District & Sessions Judge, Karimganj.

Dated Guwahati, the 4th December, 2019.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.JKD/HLTC/2019-20/6209 dated 27.11.2019

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home LTC for the current block period of 2018-2019, w.e.f. 03.12.2019 to 06.12.2019, to visit your home town Dibrugarh with your father, mother and wife (subject to fulfilling the criteria of dependant family members of your father and mother), by the shortest possible route, as per existing Rules.

Yours faithfully

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 7190 - 7192 /A. dated 4.12.19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

(Signature)

JT. REGISTRAR (VIGILANCE)

(Signature)